

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2815
TO BE ANSWERED ON 28/03/2022

SOLID AND LIQUID WASTE MANAGEMENT IN RURAL AREAS

2815 # DR. KIRODI LAL MEENA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is taking any steps to promote solid and liquid waste management in rural areas under Swachh Bharat Mission (SBM)-Gramin;
- (b) if so, the details thereof and State-wise extent of progress achieved so far in this regard, including Rajasthan;
- (c) if not, by when such proposal is likely to be implemented; and
- (d) the quantum of funds allocated for the SBM-G in rural areas during each of last three years, the State-wise details thereof, including Rajasthan?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (c) Swachh Bharat Mission (Grameen) [SBM (G)] Phase-II is being implemented during the period from 2020-21 to 2024-25 with the focus to sustain Open Defecation Free (ODF) status and to cover all villages with Solid and Liquid Waste Management (SLWM). State/UT-wise details of progress achieved regarding SLWM, as reported by the States/UTs on the online Integrated Management Information System (IMIS) of SBM (G), are given at **Annexure-1**.

(d) SBM (G) is a demand driven scheme. Hence, fixed State/UT-wise allocation of funds is not made under the programme. The details of Central share funds released under SBM (G) during the last 3 years, State/UT-wise, are given at **Annexure-2**.

Annexure-1

**Statement referred to in part (a) to (c) of the reply to Rajya Sabha Un-starred Question
No.2815 due for reply on 28-03-2022**

State/UT-wise progress achieved under SBM (G) regarding Solid Waste Management (SWM)
and Liquid Waste Management (LWM)

Sl. No.	State/UT	Total No. of villages	No. of villages covered with SWM	No. of villages covered with LWM
1	Andaman & Nicobar Islands	189	189	189
2	Andhra Pradesh	18841	1353	895
3	Arunachal Pradesh	5389	60	39
4	Assam	25503	69	12
5	Bihar	38691	13	33
6	Chhattisgarh	18769	2503	3019
7	Dadra & Nagar Haveli and Daman & Diu	95	16	14
8	Goa	365	0	0
9	Gujarat	18261	1399	724
10	Haryana	6908	608	533
11	Himachal Pradesh	15921	3426	3215
12	Jammu & Kashmir	7263	1	0
13	Jharkhand	29564	389	425
14	Karnataka	27044	4451	134
15	Kerala	2027	573	557
16	Ladakh	306	0	0
17	Lakshadweep	9	0	0
18	Madhya Pradesh	50775	4315	4223
19	Maharashtra	40543	1113	1115
20	Manipur	2556	6	7
21	Meghalaya	6030	587	485
22	Mizoram	696	125	98
23	Nagaland	1451	20	15
24	Odisha	46785	3516	4142
25	Puducherry	108	46	1
26	Punjab	13707	195	496
27	Rajasthan	42860	650	1698
28	Sikkim	403	23	23
29	Tamil Nadu	12525	12153	177
30	Telangana	12769	14183	4468
31	Tripura	1178	6	1
32	Uttar Pradesh	97640	2530	2664
33	Uttarakhand	15473	2636	2399
34	West Bengal	41461	119	21
Total		6,02,105	57,273	31,822

Source: Data reported by the States/UTs on the IMIS of SBM(G)

**Statement referred to in part (d) of the reply to Rajya Sabha Un-starred Question
No.2815 due for reply on 28-03-2022**

State/UT-wise details of Central share funds released during the last 3 years under SBM(G)

(Rs. in Crore)				
Sl. No.	State/UT	2018-19	2019-20	2020-21
1	Andaman & Nicobar Islands	4.70	0.00	7.07
2	Andhra Pradesh	1381.11	248.11	212.27
3	Arunachal Pradesh	51.31	61.01	15.28
4	Assam	882.09	545.97	276.81
5	Bihar	2943.69	1867.38	88.56
6	Chhattisgarh	448.50	138.98	68.43
7	Dadra & Nagar Haveli and Daman & Diu	0.84	0.00	1.65
8	Goa	0.00	0.26	0.23
9	Gujarat	192.92	238.45	312.56
10	Haryana	70.24	115.39	80.60
11	Himachal Pradesh	0.00	33.61	23.62
12	Jammu & Kashmir	278.37	139.58	24.89
13	Jharkhand	753.02	473.57	153.31
14	Karnataka	739.73	219.80	126.31
15	Kerala	12.47	141.40	103.73
16	Ladakh	-	-	2.71
17	Lakshadweep*	-	-	-
18	Madhya Pradesh	590.94	242.65	291.48
19	Maharashtra	1352.92	396.97	276.75
20	Manipur	75.06	55.62	17.51
21	Meghalaya	0.00	37.13	65.41
22	Mizoram	12.73	10.78	14.05
23	Nagaland	59.93	39.49	22.17
24	Odisha	1367.62	2044.36	58.92
25	Puducherry	0.00	2.00	0.11
26	Punjab	0.00	97.18	65.94
27	Rajasthan	865.88	390.00	229.26
28	Sikkim	1.96	5.44	6.15
29	Tamil Nadu	760.99	137.80	162.89
30	Telangana	515.05	119.93	46.86
31	Tripura	116.93	81.06	24.33
32	Uttar Pradesh	7414.07	2249.94	800.32
33	Uttarakhand	65.80	50.23	50.69
34	West Bengal	534.25	808.18	261.31
Total		21493.13	10992.28	3892.17

*UT of Lakshadweep has not submitted any demand for funds under SBM(G).